

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3564

ANSWERED ON:21.03.2001

REHABILITATION CENTRES

CHANDRAKANT BHAURAO KHAIRE;CHINTAMAN NAVSHA WANAGA;NANDIPAKU VENKATASWAMY;THAAWAR CHAND GEHLOT

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of Rehabilitation Centres, District Rehabilitation Centres and Composite Fitment Centres being run in the country, State-wise and District-wise;
- (b) total amount spent on these centers during 1999-2000 and 2000-2001;
- (c) whether the Government propose to set up more such centers for the treatment of handicapped persons during 2001-2002 and 2002-2003 in the country;
- (d) if so, the places identified therefor district-wise and year-wise alongwith amount likely to be spent during each year;
- (e) if not, the reasons therefor; and
- (f) the facilities provided to disabled in these centers with criteria for registration in these centers by disabled persons?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a) to (f) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 3564 for 21.3.2001 raised by Shri Chintaman Wanaga, Shri Chandrakat Khaire, Shri Thawar Chand Gehlot, Dr. N. Vekataswamy regarding Rehabilitation Centres.

(a) to (f) There are six national/apex level institutions working in the area of disability rehabilitation covering different categories of disability. Five Composite Regional Centres and four Regional Rehabilitation Centres for spinal injuries and other orthopaedic disabilities have also been approved. The National Programme for Rehabilitation of Persons with Disabilities (NPRPD), which envisages a four-tier rehabilitation infrastructure reaching to the grass-root levels have been approved in the State sector. To provide decentralized rehabilitation services, more than 100 districts have been identified in collaboration with district authorities and State Governments for primary level rehabilitation services to all categories of persons with disability. An annual amount of Rs.14.00 lakhs has been provided for each such Centre. A list of District Centres Statewise is annexed. 25 Centres have become functional.

Annexure

Details of District Disability Rehabilitation Centres for persons with disabilities State/District-wise

Andhra Pradesh

1. Anantpur+

2. Krishna+

3. Vishakhapatnam+

Assam

1. Dibrugarh

2. Kachhar

3. Tejpur

Arunachal Pradesh

1. Itanagar

2. Dibang Valley

Bihar/Jharkhand

1. Sahibganj

2. Bhagalpur

3. Muzzafarpur

4. Gaya

5. Hazaribagh

6. Ranchi

7. Darbangha

8. Singhbhum

9. Banka

10. Nawadah

Gujarat

1. Ahmedabad

2. Baroda

3. Surat

4. Rajkot

5. Jamnagar

Goa

1. Panaji

Haryana

1. Bhiwani+

2. Rohtak

3. Kurukshetra

4. Sonipat

Himachal Pradesh

1. Shimla

2. Dharamshala+

Jammu & Kashmir

1. Udhampur

Karnataka

1. Tumkur

2. Mangalore

3. Bellary

4. Belgaum

5. Gulbarga+

Kerala

1. Kozhikode+

2. Thiruvananthapuram+

Mizoram

1. Aizwal

Meghalaya

1. Shillong

Manipur

1. Imphal

Maharashtra

1. Aurangabad+
2. Buldana +
3. Wardha +
4. Kolhapur
5. Latur
6. Sindhudurg

Madhya Pradesh / Chhatisgarh

1. Gwalior+
2. Indore
3. Raigarh
4. Balaghat
5. Durg
6. Raipur
7. Jhabua+
8. Rewa
9. Rajgarh+
10. Sagar

Nagaland

1. Dimapur

Orissa

1. Sambhalpur
2. Mayurbhanj
3. Phulbani
4. Kalahandi
5. Koraput+

Punjab

1. Patiala+
2. Sangrur
3. Ferozpur

Rajasthan

1. Udaipur+
2. Ajmer
3. Jodhpur
4. Bikaner
5. Jhunjhunu

Sikkim

1. Gangtok

Tripura

1. Agartala

Tamil Nadu

1. Chengalpattu+
2. Vellore
3. Madurai+
4. Selam
5. Tuticorin+
6. Virudhunagar

Uttar Pradesh

1. Gonda
2. Mau

3. Gorakhpur

4. Pilibhit+

5. Almorah

6. Tehri Garwal

7. Agra

8. Meerut

9. Varanasi

10. Allahabad

11. Farrukhabad +

12. Jhansi

13. Haridwar

14. Balia+

West Bengal

1. Jalpaiguri+

2. North Dinajpur+

3. Murshidabad

Andaman & Nicobar Island

1. Port Blair

Daman & Diu

1. Diu

Lakshadweep

1. Kavarati

Dadra & Nagar Haveli

1. Silvassa

Pondicherry

1. Pondicherry

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(a), (d)&(e) Apart from five Composite Regional Centres for manpower development and rehabilitation of persons with disabilities, more than 100 Districts have been identified for setting up of District Disability Rehabilitation Centres for providing primary rehabilitation services for persons with disabilities living in remote and rural areas. Out of which 24 Centres have become operational. The details are given at annexure.

(b) It is an extension programme of the existing activities of National Institutes, Artificial Limbs Manufacturing Corporation of India and the existing District Rehabilitation Centres. It is expected that an amount of Rs 14.00 lakhs is required for supporting activities of each District Centre per annum for three financial years. Thus an amount of Rs 14.00 Crore per year would be spent to support over 100 Centres during the three subsequent financial years.

(c) At present there is no proposal to set up more Centres during the year 2001-02 and 2002-03 in the country.

(f) The major rehabilitation services that are expected to be provided through the District Disability Rehabilitation Centres are:

1. Facilitation & provision of Disability Certificate
2. Assessment on the need of assistive devices
3. Provision/Fitment of Assistive Devices
4. Follow up/repair of assistive devices
5. Therapeutical services (OP, PT etc.)
6. Promotion of barrier free environment
7. Encouraging and enhancing prevention of disabilities, early detection and intervention.

Any persons suffering from not less than forty per cent of any disability certified by a medical authority shall be provided rehabilitation services in the District Disability Rehabilitation Centres.